THE HIGH COURT OF MEGHALAYA SHILLONG

RESULT FOR THE POSTS OF DEPUTY REGISTRAR AND ASSISTANT REGISTRAR

No.HCM.II/93-94/2016-Estt/

3rd October, 2017

On the basis of written examinations and personal interviews held for the posts of Deputy Registrar and Assistant Registrar in the High Court of Meghalaya, the following candidates have been found standing in merit in that order:

Post of Deputy Registrar:

- (1) Roll No.5003 Anindita Sarki Yadav
- (2) Roll No.5007 Fatima Zareen Nongbri
- (3) Roll No.5011 Kali Pranab Bhattacharjee

Post of Assistant Registrar:

- (1) Roll No.5023 Anindita Sarki Yadav
- (2) Roll No.5043 Sagarika Sen Ghosh
- (3) Roll No.5031 Jennyca F. Blah

The candidate standing at merit No.1 for both the posts being the same, she is required to exercise her option of joining one of the posts and intimate such option to the Registrar General of the High Court of Meghalaya on or before 10.10.2017. Offer of appointment shall be made on or after 11.10.2017 accordingly.

Joining of the selected candidate/s will be subject to medical and police verification reports.

By order,

REGISTRAR GENERAL

No.HCM.II/93-94/2016-Estt/ 1569 A

3rd October, 2017

Copy for information to:-

- 1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- 3. P.S. to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 4. P.S. to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 5. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
- 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 7. Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
- 8. The Account-cum-Cashier, High Court of Meghalaya.
- 9. To the concerned candidates above named.
- 10. Notice Board.
- 11. Office File.

REGISTRAR GENERAL